

**GOVERNMENT OF INDIA  
YOUTH AFFAIRS AND SPORTS  
LOK SABHA**

UNSTARRED QUESTION NO:352

ANSWERED ON:20.11.2001

PATHETIC CONDITION OF SPORTS PERSONS

C. SREENVAASAN;M.H. AMBAREESH;VINAY KUMAR SORAKE

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

(a) whether the Government are aware that a number of sports persons who represented India in national and international events are living in very pathetic conditions;

(b) if so, the details of such sports persons , as on date; and

(c) the steps taken or proposed to be taken by the Government for their welfare ?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS & SPORTS (SHRI PON. RADHAKIRISHNAN)

(a) to (c) :The Government does not have information about the number of such sports persons. However, under the scheme of National Welfare Fund for Sports Persons, implemented by the Government, pension and lump sum financial assistance are given to outstanding sports persons living in indigent circumstances. At present 60 such sports persons are receiving pension under the scheme.